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(to ar

(to amend Articles 270 85, 123. 174 & 213)—

THE HIGH COURT OF MADRAS (ESTABLISHMENT OF A PERMANENT BENCH AT PONDICHERRY) BILL, 1991.

SHRI V. NARAYANASAMY (Pon dicherry): Sir, 1 move for leave to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Madras at Pondicherry.

The question was put and the motion was adopted.

SHRI V. NARAYANASAMY. I in troduce the Bill.

## THE FARMERS (REMOVAL OF IN-DEBTNESS) BILL, 1991.

SHRI SURESH PACHOURI (Madhya Pradesh): Sir, I move for leave to introduce a Bill to provide for settling farmers' loans taken from Banks and other financial institutions and to lay guidelines for regulating loans to farmers by such institutions and for matters connected therewith.

The question was put and the motion was adopted.

SHRI SURESH PACHOURI: I introduce the Bill.

## THE PREVENTION OF HOARDING AND PROFITEERING BILL, 1991

SHRI SURESH PACHOURI (Madhya Pradesh)-. Sir, I move for leave to introduce & Bill to provide for the prevention of hoarding and profiteering in essential commodities of daily use of citizens particularly of common man in the country and for matters connected therewith.

The question was put and the motion was adopted.

SHRI SURESH PACHOURI; I introduce the Bill.

## THE VICTIMS OF NATCBAL CALA SWIMS'''' (REHABILITATION And FINANCIAL ASSISTANCE) BILL, 1991

SHRI SURESH PACHOURI (Madhya Pradesh): Sir, I move ton eave to introduce a Bill to provide for the rehabilitation and financial assistance to the victims of natural cala mities such as floods, droughts, cyclones, hailstorms and earthquakes and for matters connected therewith.

The question was put and the motion was adopted.

SHRI SURESH PACHOURI; I introduce the: Bill.

THE CONSTITUTION (AMEND-MENT) BILL, 1991 (insertion of new Part XVIA).

श्री सुरेन्द्रजीत सिंह ग्रहतुवालिक्स (बिहार): मैं प्रस्ताव करता हूं कि भारत के संविधान का और संक्षोधन करने वाले विधेयक को पुरःस्थापित करने की ग्रनुमति दी जाए ।

The question was put and the motion was adopted.

भी सुरेन्त्रजीत सिंह शहसुबासियाः मैं विधेयक की पुरःस्थापित करता हूं।

THE CONSTITUTION (AMENDMENT) BDLL, 1991 (TO AMEND ARTICLES 85, 123 174 ANDHS)

भी सुरेन्द्रजीत सिंह प्रहसुवालिया (बिहार) : मैं प्रस्ताव करता हूं कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए ।

The question was put and the motion was adopted.

श्री सुरेन्द्रज**ित सिंह ब्रह्लुबालिया :** मैं विधेयक को पुर:स्थापित करता हं ।